

ÜITEM NO. 205 COURT NO.5 SECTION XV
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22460-
22462/2008

(From the judgments and orders dated 03/07/2007 and 05/07/2007
in DBCWP No. 4958/1994 and DBCWP No. 2007/1995 & DBCWP No.
4138/1995 & of The HIGH COURT OF RAJASTHAN AT JAIPUR)

DAVENDRA KUMAR AGRAWAL

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and PERMISSION TO FILE
ADDL. GROUNDS and with prayer for interim relief and office
report)
(FOR FINAL DISPOSAL)

Date: 21/02/2011 These Petitions were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Ms. Kiran Suri, Adv.
Mr. S.N. Trivedi, Adv.
Mr. A.J. Amith, Adv.
Ms. Aparna Matoo, Adv.

For Respondent(s)
r-2 Mr. Surya Kant, Adv.

r-1 Dr. Manish Singhvi, AAG
Mr. D.K. Devesh, Adv.
Mr. R. Gopalakrishnan, Adv.

UPON hearing counsel the Court made the following
O R D E R

One of the contentions urged by learned
counsel appearing for the petitioner is that in
the recruitment conducted by the Rajasthan Public
Service Commission for the year 1994 in terms of
Advertisement No. 5/94-95 dated 23rd August, 1994,
the petitioner had secured the minimum qualifying
marks and as per the information obtained under
the RTI Diary No. 917 dated 6th October, 2009, he
had been placed on the panel of the suitable
candidates.

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Learned counsel appearing for the
Rajasthan Public Service Commission prays for
some time to seek instructions with regard to the
merit of the petitioner in the select list.

At request, list after two weeks.

We have also asked Dr. Singhvi, appearing

for the State, to seek instructions if the petitioner could be accommodated as Assistant Professor in the existing vacancies in any one of the Government Hospitals/Colleges. Learned counsel appearing for the petitioner states that the petitioner shall not stake any claim for his seniority vis-a-vis the earlier selections.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master